

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CCP No. 46/2003**

% **Date of Decision: 03.02.2010**
.... Petitioner

K.B. YADAV

Through: Mr. G.D. Gupta, Sr. Adv. with Mr. R.K. Saini, adv.

Versus

AJAI SINGH Respondent

Through: Mr. H.K. Gangwani, adv.

CORAM:

HON'BLE MR. JUSTICE ANIL KUMAR

HON'BLE MR. JUSTICE MOOL CHAND GARG

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| 1. | Whether reporters of Local papers may be allowed to see the judgment? | Yes |
| 2. | To be referred to the reporter or not? | No |
| 3. | Whether the judgment should be reported in the Digest? | No |

: **MOOL CHAND GARG, J.**

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In view of the judgment passed in W.P.(C)No.6867/2001 on 3.2.2010, the contempt petition stands dismissed.

MOOL CHAND GARG, J.

FEBRUARY 03, 2010

ANIL KUMAR, J.